

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 594 of 2004

Jabalpur, this the 29th day of July, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

Beerendra Kumar Patel, son of  
Shri Ganesh Prasad Patel, aged about  
26 years, working as Chowkidar at Jawahar  
Navodaya Vidyalaya, Amarkantak,  
District - Shahdol (MP). ... Applicant

(By Advocate - Shri A.P. Singh)

V e r s u s

1. Union of India, through Secretary  
Department of Education, Ministry of  
Human Resources Development,  
Government of India, New Delhi.
2. Commissioner, Navodaya Vidyalaya  
Samiti, Near Indira Gandhi Stadium,  
New Delhi - 110002.
3. Deputy Director, Navodaya Vidyalaya  
Samiti, Regional Office, 160 Zone-II,  
M.P. Nagar, Bhopal - 462 001.
4. Principal, Jawahar Navodaya Vidyalaya,  
Amarkantak, Distt-Shahdol (MP). ... Respondents

(By Advocate - Shri O.P. Namdeo)

O.R.D.E.R. (Oral)

By M.P. Singh, Vice Chairman -

Heard the learned counsel for the parties.

2. By filing this Original Application the applicant  
has claimed the relief by seeking direction to continue  
him in service against one of the vacant post of Chowkidar  
has  
and also sought direction to regularise his services with  
effect from the date of his initial appointment with all  
consequential benefits.

3. The brief facts of the case as stated by the  
applicant are that he was engaged as Chowkidar by the  
respondents in Navodaya Vidyalaya, Amarkantak on part time

basis in February, 2002. According to him he is being threatened by respondent No. 4 that he shall be removed from service. The applicant instead of making representation has approached this Tribunal. Thus, he has not exhausted the departmental remedies available to him before coming to the Tribunal. Hence, the OA is liable to be dismissed on this ground alone.

4. Accordingly, the Original Application is dismissed and the applicant is directed to first exhaust the departmental remedies available to him. No costs.

(Madan Mohan)  
Judicial Member

(M.P. Singh)  
Vice Chairman

"SA"

पूर्णांगउल गं ओ/न्ना..... जगलपुर, दि.....  
एलेलिथि अथ. १०५—

(1) राजिय, उत्तर व दक्षिणाध्र्य वाले उत्तरीरेत्तन, जललम्बुर  
 (2) आन्ध्रेश्वर श्री/श्रीजनी/कु .....के लाभार्थी  
 (3) प्रत्यार्थी श्री/श्रीजनी/कु .....के वाजंरेत्तन  
 (4) वंशपत्न, कोप्राम, उत्तरलम्बुर नामकरित  
 सम्मान एवं अप्रभावक कार्यालयी हैत

Mr. Singh  
or Name

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Issued  
on 6.8.04  
by [Signature]